

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.295 OF 2020

PETITIONERS :-

1. ANIAOGUUCHECHUKWA PASCHAL,
AGED 25 YEARS, S/O. AHIUGU,
LAGOS ISLAND, NO. 6,
OLOROGUN STREET, IHIALA TOWN, LILU [V],
UHUALABO, NIGERIA.
PRESENTLY UNDERGOING INCARCERATION AT THE VIYYUR
CENTRAL PRISON,
VIYYUR, THRISSUR. PIN 680 010
2. NNANNA EKENE FIDELIS, 45 YEARS,
S/O UGOCHUKWU NNANA,
IMO STATE, AWOUMAMA (V),
UMUAMA-AWOUMAMA (DT),
NIGERIA.
PRESENTLY UNDERGOING INCARCERATION AT THE VIYYUR
CENTRAL PRISON,
VIYYUR, THRISSUR. PIN 680 010

BY ADVS. SRI.ADITHYA RAJEEV &
SRI.GIRISH KUMAR M.S,

RESPONDENTS :-

1. THE FOREIGN REGIONAL REGISTRATION OFFICER (FRRO)
COCHIN, 2ND FLOOR, AIRLINES BUILDING,
COCHIN INTERNATIONAL AIRPORT, NEDUMBASSERY, KOCHI. PIN
683 111
2. THE UNION OF INDIA,
REPRESENTED BY THE MINISTRY OF HOME AFFAIRS,
NORTH BLOCK, CENTRAL SECRETARIAT, NEW DELHI. PIN 110 001
3. STATE OF KERALA, REPRESENTED BY PRINCIPAL SECRETARY,
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-PIN-695 001.

4. THE SUPERINTENDENT,
CENTRAL PRISON AND CORRECTIONAL HOME,
VIYYUR, THRISSUR. PIN-680 010

R1

R2 BY SRI.P. VIJAYAKUMAR, ASGI

R3-4 BY SMT.B.VINITHA, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR
ORDERS ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.295 of 2020

Dated this the 05th day of May, 2020

ORDER

The learned Government Pleader to get instructions. Post
on 12.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS :-

EXHIBIT-P1A TRUE COPY OF THE FIRST INFORMATION REPORT DATED 17-12-2018 IN CRIME NO. 608/2018 OF THE GURUVAYOOR TEMPLE POLICE STATION, THRISSUR DISTRICT.

EXHIBIT-P2A TRUE COPY OF THE ORDER DATED 04-04-2019 IN MP NO. 3386 OF 2019 OF THE JUDICIAL FIRST CLASS MAGISTRATE CHAVAKKAD.

EXHIBIT-P3A TRUE COPY OF THE ORDER DATED 08-08-2019 IN M.P NO.5667/2019 OF THE JUDICIAL FIRST CLASS MAGISTRATE, CHAVAKKAD.

EXHIBIT-P4A TRUE COPY OF THE ORDER DATED 15-10-2019 IN CRL. M.C 1742 OF 2019 BEFORE THE SESSIONS COURT, THRISSUR.

EXHIBIT-P5A TRUE COPY OF THE ORDER DATED 04-02-2020 IN CRL.M.C NO. 163 OF 2020 OF THIS HON'BLE COURT.

EXHIBIT-P6A TRUE COPY OF THE DETENTION ORDER DATED 05-03-2020 ISSUED BY THE 1ST RESPONDENT.